

ITEM NO.801

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.50764/2018 In Civil Appeal No(s).3934/2017

RAM PARSHOTAM MITTAL & ORS.

Appellant(s)

VERSUS

HOTEL QUEEN ROAD PVT.LTD. ANDORS. & ORS.

Respondent(s)

Date : 31-07-2018 This application was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s)

M/S. Lawyer S Knit & Co, AOR

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List in the next week before an appropriate Bench, as per  
roster.

(Chetan Kumar)  
AR-cum-PS

(H.S.Parasher)  
Assistant Registrar